

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 186 TO BE ANSWERED ON: 04.02.2025**

**Minimum fixed cost provisions for fertilizers units**

**186: DR. AJEET MADHAVRAO GOPCHADE:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the steps taken by Department of Fertilizers, as on date, in consultation with Department of Expenditure, to reinstate the minimum fixed cost provisions under the Modified NPS-III, retroactively effective from April 2, 2014, given that few fertilizer units are not able to access the economic benefits specified in the current policy; and
- (b) by when Government intends to address this issue?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

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**(a) & (b):** The Department of Fertilizers issued Modified NPS-III on 2nd April 2014 for existing Urea units, which includes payment of an Additional Fixed Cost of Rs.350/MT to all the units; Special compensation of Rs.150/MT to Urea Plants that have completed 30 Years and Converted to Gas; and Minimum fixed cost of Rs. 2300/MT or actual fixed cost prevailing during 2012-13, whichever is lower. However, vide notification dated 30.03.2020, the provision of Minimum fixed cost of Rs.2300/MT had been deleted from the Modified NPS-III while there was no change in the rest of the provisions of Modified NPS-III.

As per the observation of Expenditure Finance Committee (EFC) that the issues related to the costing of Urea units may be referred to Chief Advisor (Cost) in the Ministry of Finance for examination and recommendation, the Department of Fertilizers requested Department of Expenditure that the Chief Advisor (Cost) may examine and give recommendations on reinstating the provisions of the minimum fixed cost of Rs. 2300/MT under the Modified NPS-III with retrospective effect i.e. from 2<sup>nd</sup> April 2014. The matter is under examination.

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